

No. J-11017/25/2025-Judicial/E.166429

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 12th November, 2025

ORDER

The President is pleased to engage **Shri Varun Vats**, Advocate as Standing Government Counsel for conducting Central Govt. litigation before District Court Gurugram, Haryana, for a period of three years from the date of this order or until further orders, whichever is earlier.

DISTRICT COURT - GURUGRAM, HARYANA
STANDING GOVERNMENT COUNSEL

Name of Advocate (S/Shri)	Contact details	Enrollment No.
Varun Vats	B-404, Printers Apartment Plot No. 18, Sector-13, Rohini, New Delhi-110085 Mob: 9654111800	D/2468/2018

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 27(11)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs, especially the OM No. J-16/11/2017-Judicial dated 08.02.2018. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

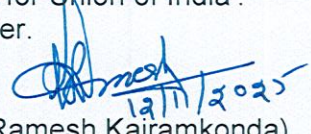
3. Hindi version of this order will follow.


12.11.25
(M. C. Prusty)

Sr. Government Advocate

Copy (through email) to:-

1. PS to Hon'ble MoS (I/C)L&J.
2. PSO to Law Secretary/ Additional Secretaries/Joint Secretaries in the main secretariat of Department of Legal Affairs).
3. In-charge (LC), Tis Hazari, Delhi.
4. The Addl SGI, Punjab and Haryana High Court .
5. The Deputy SGI, Punjab and Haryana High Court.
6. The District Judge, Gurugram, Haryana.
7. The Ex-Standing Govt. Counsel, Gurugram, Haryana.
8. The Cash (LA) Section, for payment of retainership fee.
9. The Pay and Account Office, Department of Legal Affairs.
10. To upload on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under the link 'Orders related to empanelment of Advocates for Union of India'.
11. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
12. Office/Spare copies.


12/11/2025
(Ramesh Kairamkonda)
Section Officer (Judicial Section)
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